

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi 110 001  
(Tele No.23353503 FAX No.23753923)

No. L-1/7/2009/CERC

Dated the 18<sup>th</sup> September 2009

**PUBLIC NOTICE**

**Subject: Model Connection in the Indian Electricity Grid Code.**

Chapter 4 of the Indian Electricity Grid Code prescribes the conditions for seeking connection to the grid. Clause 4.5 of the said Chapter specifically provides for a Modal Connection Agreement to be placed at Annexure-1 to Chapter 4.

Accordingly, CERC has prepared draft Model Connection Agreement with consultation of CTU. Notice is hereby given that comments/suggestions/objections on the draft Model Connection Agreement may be sent to the undersigned latest by 9.10.2009.

3. The comments/suggestions/objections received after the stipulated date in the Commission's office may not be considered while framing draft regulations on inter-state transmission tariff.

Sd/-  
(Alok Kumar)  
Secretary